

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 309
(IB)-2240(ND)2019
New IA- 1273/2024

IN THE MATTER OF:

M/s. Hi Tech Resource Management Limited ... Applicant/Petitioner

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of (IBC) 2016 (Liq.)

Order delivered on 19.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liq. : Adv. Abhishek Anand, Adv. Jasleen Singh
Sandha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There being an important conference, scheduled at 03:00 'O' Clock. The matter will be taken up for hearing on 20.03.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)